

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). A complaint was filed with the Institute of Chartered Accountants of India, New Delhi on 12.12.88 by the Joint Secretary to the Government of India, in the Department of Civil Supplies, who was also then holding the additional charge of Managing Director, NCCF, against Shri R.K. Sharma, Partner of M/s. R.K. Sharma & Associates, Chartered Accountants, New Delhi, on grounds of professional and other misconduct, while conducting the tax audit of NCCF for 1986-87. After examination of the complaint and the written statement of Sh. R.K. Sharma, the Council of the Institute has decided to initiate an enquiry by its Disciplinary Committee in the matter, which is under progress.

Garland Water Grid Scheme

***138. SHRI KASHIRAMRANA:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have decided to formulate a Garland Water Grid Scheme by linking all the major rivers in the country; and

(b) if so, the action being taken by Government to implement this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

Development of Housing

***139. PROF. P.J. KURIEN:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have worked out any comprehensive scheme for the

development of housing in the semi-urban and rural areas in the country;

(b) if so, the details thereof;

(c) whether there is any proposal to increase the concessions and facilities for encouraging housing; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Action Plan of the Government envisages a comprehensive National Housing Policy for different sections of the society which would cover the housing needs of semi urban and rural areas also.

(c) No, Sir.

(d) Question does not arise.

Proposal Regarding B & C Mills in Tamil Nadu

***140. SHRI ERA ANBARASU:** Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have received any representation to nationalise the B & C Mills, Tamil Nadu; and

(b) if so, the reaction of Union Government thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Nationalisation does not provide solution to the problem of sickness. However, a decision in this regard is taken in each case on merits keeping in view viability of the unit and other relevant aspects.